

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 366/(MAH)/2017

CORAM: Present: SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE PARTIES: M/s. Ahmednagar Electronics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
(A)	RAJESH KHARKE	Advocate	Rajesh Kh

COMMON ORDER

C.S.P. No. 366/230-232/NCLT/MB/MAH/2017

C.S.P. No. 367/230-232/NCLT/MB/MAH/2017

C.S.P. No. 368/230-232/NCLT/MB/MAH/2017

C.S.P. No. 369/230-232/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. By the Order of the Bench adjourned to **11.08.2017**.

Sd/-
Bhaskara Pantula Mohan
Member (Judicial)
Dated: 08.08.2017

Sd/-
M.K. Shrawat
Member (Judicial)